

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 62(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

NAME OF THE COMPANY: Mr. Nand Lal Bhatia

V/s.

M/s. Kuldeep Kaul & Anr. M/s. HBE Aviosec Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Siddhant Yadav, Adv		For the Petitioners.	
2.	Ms. Vijeta Mukherjee, Adv			
3.	Ms. Tanushree Ghosh, Adv.			
4.	Mr. Rakesh Ojha, Adv.			
1.	MR. A.S. CHANDHOK, SR ADV		For Respondents	
2.	MR. NPS CHAWLA, ADV			
3.	MR. SUJOY DATTA, ADV			
4.	MS SWETA KAKKAD, ADV			
5.	MS ARVEENA SHARMA, ADV			
6.	MR PANKAJ AGRAWAL, ADV			

Order

For orders see order in CP 61(ND)/2015